

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 16/189/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: M/s. Thoughtbuzz India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

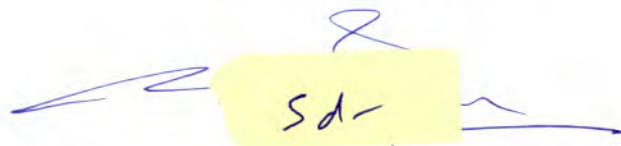
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s):	Mr. Gursat Singh, Mr. Saral Sharma		
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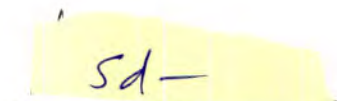
	For the Respondent (s):	None		
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ORDER

Reserved for Orders.


sd-

(S. K. Mohapatra)
Member (T)


sd-

(Ina Malhotra)
Member (J)